



2025:DHC:1374-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ LPA 154/2025 & CM APPL. 12184/2025

BHUVNESH MEHRU AND ORS .....Appellants  
Through: Ms. Shruti Verma, Ms. Mrinal  
Gopal Elker, Ms. Chhavi Khandelwal and  
Ms. Chinmay Chaitany, Advs.

versus

UNION OF INDIA & ANR. ....Respondents  
Through: Mr. Somesh Chandra Jha and  
Mr. Akash Kishore, Advocates for NESTS.

+ LPA 155/2025 & CM APPL. 12196/2025

ISLAM AND ORS .....Appellants  
Through: Ms. Shruti Verma, Ms. Mrinal  
Gopal Elker, Ms. Chhavi Khandelwal and  
Ms. Chinmay Chaitany, Advs.

versus

UNION OF INDIA & ANR. ....Respondents  
Through: Mr. Somesh Chandra Jha and  
Mr. Akash Kishore, Advocates for NESTS  
Mr. Vikrant N. Goyal, Advocate and Mr.  
Devrat, GP, Ms. Nisha Dagar and Mr.  
Aditya Shukla, Advocates for R2/UOI.

+ LPA 156/2025 & CM APPL. 12200/2025

PAYAL .....Appellant  
Through: Ms. Shruti Verma, Ms. Mrinal  
Gopal Elker, Ms. Chhavi Khandelwal and  
Ms. Chinmay Chaitany, Advs.

versus

UNION OF INDIA & ANR. ....Respondents  
Through: Mr. Somesh Chandra Jha and



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Mr. Akash Kishore, Advocates for NESTS

+ LPA 157/2025, CM APPLs. 12244/2025 & 12245/2025

NEERAJ KUSHWAHA & ORS. ....Appellants

Through: Ms. Shruti Verma, Ms. Mrinal Gopal Elker, Ms. Chhavi Khandelwal and Ms. Chinmay Chaitany, Advs.

versus

UNION OF INDIA & ANR. ....Respondents

Through: Mr. Somesh Chandra Jha and Mr. Akash Kishore, Advocates for NESTS.

Mr. Ruchir Mishra, Mr. Sanjiv Kumar Saxena, Mr. Mukesh Kumar Tiwari, Ms. Poonam Shukla, Ms. Reba Jena Mishra and Ms. Harshita Sharma, Advocates with Mr. Kapil Dev GP for UOI.

**CORAM:**  
**HON'BLE MR. JUSTICE C. HARI SHANKAR**  
**HON'BLE MR. JUSTICE AJAY DIGPAUL**

**JUDGMENT (ORAL)**

**28.02.2025**

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**C. HARI SHANKAR, J.**

1. These appeals challenge order dated 31 January 2025 passed by a learned Single Judge of this Court.

2. An identical appeal stands dismissed by us by a detailed judgment dated 21 February 2025 passed in *Aditya Kumar v UOI*.



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3. Following the said decision, these appeals are also dismissed.

**C. HARI SHANKAR, J.**

**AJAY DIGPAUL, J.**

**FEBRUARY 28, 2025/yg**

*[Click here to check corrigendum, if any](#)*

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<sup>1</sup> LPA 127/2025 decided on 21 February 2025